

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER :  
PETITION NUMBER : TCP/105/2016  
NAME OF THE PETITIONER(S) : Savithri Vasanthkumar  
NAME OF THE RESPONDENT(S) : Anju Farms Private Limited and 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	A. Karthik Seshadri R. Pradeep	Counsel for Respondents 3 & 4	R. Pradeep for S. Karthik Seshadri
2.	S. Venkatesh 9944336619	Counsel For Respondent - II	S. Venkatesh
3.	Parvita (FOR PREETI)	COUNSEL FOR PETITIONER	Parvita

**ORDER**

Counsel representing both the parties are present. Counsel for applicant sought time for submitting arguments in CA-1/2014. Time extended at her request. Put up on 23.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)